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(e) The following technical solutions have also been adopted to minimise such cases:

(i) Introduction of positive battery metering in Cross-bar exchanges.

(ii) Provision of automatic switchover of day and night tariffs.

(iii) Reduction of forced release period on called subscriber held condition from 1 to 2 minute to 10 to 20 seconds in the case of STD calls.

(iv) Routine testing of subscribers meters.

(v) Sealing of meters.

(vi) Locking of meter rooms,

(vii) Restriction of entry into the Main Distribution Frame Rooms.

(viii) Raising of Distribution Points.

(ix) Formation of mobile vigilance squads.

(x) Locking of Distribution Points.

Number of Indian nationals in other Asian countries and dvice versa

171. DR. MOHD, HASHIM KIDWAI: Will the Minister of EXTERNAL. AFFAIRS be pleased to state:

(a) what is the total number of nationals of China, Japan, Tibet, Indonesia, Malaysia residing in India as on February 28, 1990;

(b) the number of Indian nationals residing in these countries as on February 28, 1990;

(c) the number of nationals of these countries granted asylum in India during the last three years; and

(d) the number of Indian nationals asylum in these countries granted during the said period?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) The information on number of nationals of China, Japan, Indonesia and

Malaysia residing in India as on 28-2-90 is being collected and will be laid on the Table of the House. Government regard Tibet as an autonomous region of China.

(b)	China	(including	Tibet)	85
J	apan	٠	:	2,727
Indonesia			:10,000 (Approx)	
Malaysia			:1.75,000 (Approx)	

(c) Nil

(d) Nil, according to the available information.

Representation by the Staff of Telegraph Department, Pondicherry

172. SHRI TINDIVANAM G. VEN-KATRAMAN: Will the Minister of COMMUNICATIONS e pleased to state:

(a) whether Government have taken any decision on the representation dated 14th December, 1989 of staff of Telegraph Department Pondicherry accompanied by an M.P's recommendation; if so, the details of representation and the action taken thereon; and

(b) if no action has been taken the reasons therefor?

THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (b) Information is being collected and will be laid on the Table of the House.

Inland waterway in Kerala

173. SHRI M, A. BABY: Will the Minister of SURFACE TRANSPORT be pleased to state;

(a) whether Government propose to declare any inland waterway of Kerala as the national waterways: and

(b) if so, the details thereof?

SURFACE THE MINISTER OF ADDITIONAL TRANSPORT WITH CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K. P. UN-NIKRISHNAN): (a) and (b) It is proposed to declare West Coast Canal stretches and Udyogmandal and Champakara Canals in Kerala as National Waterway Feasibility studies on West Quilon-Kottapuram stretch of Coast Canal and Champakara and Udyogmandal Canals have been completed The feasibility studies comp-'risisg hydrographic survey and techno-cconomic studies on the Kotta puram Badagara and Quilon-Trivan-Coast drum stretches of the West Canal have been undertaken by the Inland Waterways Authority of India recently.

Censor of video news

174. SHRI SANTOSH BAGRO-DIA: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that video news magazines are being censored; and

(b) if so, what effect it is likely to have on the general policy of Government regarding free press?

INFORMA-THE MINISTER OF TION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) and (b) Yes, public Sir. All firms intended for exhibition in India are required to be certified by the Central Board of Film Certification. "Film" includes a vide film. Therefore, video films, including newsreels meant for public exhibition, have to be presented to the Board for certification. The medand ium of cinema, both celluloid video, is different from the print medium in their impact and reach. There is, therefore, pre-censorship for film medium. In view of this, it has no relation with the general policy of Government regarding free press.

Participation of Indian political leaders in a political conference in Kathmandu

175. SHRI SANTOSH BAGRODIA: Will the Mintster of EXTERNAL AFFAIRS be pleased to state:

(a) what is the reaction of the Nepalese Government about the participation of Indian political leaders in a political conference in Kathmandu; and

(b) whether Government of India approve this kind of activity by political leaders in foreign countries?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Government are not aware of any official reaction or demarche by the Government of Nepal on this subject.

(b) The Pauticipation by Indian political leaders in the political conference in Kathmandu was outside the purview of Government of India. So the question of Government approving or otherwise does not arise.

International container exchange service at Cochin Port

176. SHRI E. BALANANDAN: Will the Minister of SURFACE TRA-NSPORT be pleased to state;

(a) whether it is a fact that the Government of India have accepted in principle to have loading and unloading exchange service of the international containers at Cochin Port; and

(b) if so, what is the reason for the delay in this regard?

THE MINISTER OF SURFACE TRANSPORT WITH ADDITIONAL CHARGE OF THE MINISTRY OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) and (b) A study has been commissioned to ascertain the techno-economic feasibi-

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